

**BEFORE THE NATIONAL GREEN TRIBUNAL**

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 630 OF 2023

**IN THE MATTER OF:**

Anand Arya ...Applicant

Versus

Union of India &amp; Ors. ... Respondents

**RESPONSE TO THE STATUS REPORTS FILED ON  
BEHALF OF THE DIVISIONAL FOREST OFFICER,  
GAUTAM BUDH NAGAR, DATED 18.11.2023 and 19.01.2024**

IN

**O.A. NO. 630/2023****THE APPLICANT ABOVE-NAMED  
MOST RESPECTFULLY SHOWETH:**

1. That it is beyond doubt that the Dhanauri Wetlands are numbered 17173 and 17174 and measuring a total area of 97,97 Ha.
2. That the total area, including the Zone of Influence, as finalized by the Yamuna Expressway Industrial Department Authority (herein after referred to as YEIDA) is 112.89 Ha.
3. That the Master Plans 2021, and later updated as Master Plan 2041 and Phase I as Master Plan 2031 appear to show 16.89 Ha.

4. That the depictions of Dhanauri Wetland in Master Plan Versions at 16.89 is on false comprehension by YEIDA as to the definition of a Wetland, as defined way back at International Levels in Ramsar Convention and IUCN (International Union for Conservation of Nature) and others and later in the Wetland Rules, 2010 and Wetland Rules, 2017.
5. This the said act is in complete violation of the laws and rules governing the Master Plans where natural Resources are required to be Protected.
6. That the aforesaid error is required to be formally corrected by the YEIDA that must put the Amended Master Plan in the public domain.
7. That pursuant to the due deliberation by the YEIDA Board of Director, the same has given unequivocal approval and/or No Objection Certificate to the Area of 112.89 Ha as the Area for Dhanauri Wetlands vide Resolutions No. 74/28.
8. That presumably the area of 97.97 Ha, per Satellite Images, is not clearly marked on the Map that has depicted the Total Wetland Area at 112.89 Ha as per the Map included in the RSIS for Dhanauri Wetlands as Ramsar Site.
9. That it is out of place and completely without basis for the UP Sate Wetlands Authority to state that the No Objection Certificate given by YEIDA is vague and not clear.
10. That the Maps included in the Status Report, dated: 19.01.2024 are Google Earth Images which do not seem to show either the Satellite Images of 97.97 Ha nor the area map depicting total

area of 112.89 Ha as approved by Board of Director of YEIDA and also included in the RSIS Data for Dhanauri Wetlands.

11. That the suggestion (at Page 259 of the Status Report, dated: 19.01.2024) that YEIDA be made as the Nodal Officer/Proposing Department is completely misplaced.
12. That is alone the responsibility of the Forest Department, which alone has the expertise to scientifically and ecologically assess all aspects and issues related to a wetland.
13. That the Principal Chief Conservator of Forest, Uttar Pradesh has already nominated DFO as the Nodal Officer vide letter No. 69/26-11(UPSWA)-27/2019 dated 24.12.2019 in response to the various letters and reminders from the MOEF&CC as for proposals for Dhanauri Wetlands as Shriram Sarus Sanctuary and Balmiki Ramsar Wetland. A True Copy of the letter No. 69/26-11(UPSWA)-27/2019, dated 24.12.2019, is annexed herewith and marked as **ANNEXURE NO.-01**.

### **PRAYER**

In light of the above facts and circumstances, it is most humbly prayed that this Hon'ble Tribunal be pleased to:

- A. Direct YEIDA to Amend the Master Plan 2041 and Master Plan (Phase I) 2031 to reflect the Accurate area of Dhanauri Wetlands in particular and any other Wetlands in the falling within the Area designated for YEIDA;

- B. Direct YEIDA/DFO/UP State Wetland Authority to clearly mark out that the 97.97 Ha per Satellite Images/Maps of the Dhanuari Wetlands has been included;
- C. Direct YEIDA to take necessary steps to prepare the map of Dhanauri Wetlands and towards its declaration as a Ramsar Site as also for Wildlife Sanctuary or Conservation Reserve in compliance with the Specific Conditions of Environment Clearance for Jewar Airport (of which YEIDA is a Project Proponent).
- D. Pass any other or further Order(s) or Direction(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the present case.

**APPLICANT**

Through

**AKASH VASHISHTHA**  
(Advocate for the Applicant)  
490, Lawyers' Chamber Block-II,  
Delhi High Court, New Delhi-110002  
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Email: [akashvashishtha.official@gmail.com](mailto:akashvashishtha.official@gmail.com)

Place:- Delhi

Dated:- 12.02.2024

सेवा में,

श्री धरन सिंह,  
 संयुक्त निदेशक,  
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार,  
 (राष्ट्रीय नदी संरक्षण निदेशालय)  
 एनिएल वीनदवाला अंतर्घोदय भवन, प्रधान तल, सी०जी०डी० कॉम्प्लेक्स,  
 लोधी रोड, नई दिल्ली-110003

विषय- राष्ट्रीय डेटाबेस (रेटर मोड, छठ्ठ) को श्रीराम रामसर सेन्युरी एवं दामिनी रामसर आर्द्रभूमि घोषित किए जाने के संबंध में।

संदर्भ- पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार का पत्र संख्या F.No. J-22012/23/2014-CS(W) दिनांक 13.12.2019

संदर्भ

कृपया उपरोक्त विषयक संदर्भित पत्र का संदर्भ ग्रहण करने का कष्ट करें। उक्त संदर्भित पत्र दिनांक 13.12.2019 के मध्यम से विषयक डेटाबेस के RSIS को रामसर कन्वेंशन की वेबसाइट पर आनलाइन प्रस्तुत करने हेतु मोडल अधिकारी नामित करने तथा विषयक डेटाबेस के रामसर साइट घोषित किए जाने हेतु प्रस्ताव रामसर कन्वेंशन की वेबसाइट पर आनलाइन प्रस्तुत करने की अपेक्षा की गयी है। उक्त अपेक्षा के कम में अद्यतन कार्यवाही हेतु प्रभागीय वनाधिकारी, गौतमबुद्ध नगर वन प्रभाग, गौतमबुद्ध नगर एवं वन सहायक, मेरठ कृता, मेरठ को निर्दिष्ट किया जा रहा है। प्रकरण में प्रसंगत डेटाबेस को रामसर साइट घोषित करने हेतु निर्धारित RIS(Ramsar Information Sheet) प्रपत्र, जी०आई०एस० मानचित्र, इन्टीग्रेटेड मैनेजमेंट प्लान तथा डेटाबेस के नवीनतम फोटोग्राफ्स रामसर कन्वेंशन की वेबसाइट पर आनलाइन प्रस्तुत करने के संबंध में प्रभागीय वनाधिकारी, गौतमबुद्ध नगर वन प्रभाग, गौतमबुद्ध नगर को मोडल अधिकारी नामित किया जाता है। उक्त कार्य हेतु प्रभागीय वनाधिकारी, गौतमबुद्ध नगर वन प्रभाग, गौतमबुद्ध नगर को सूजर आई० डी० व पासवर्ड निर्गत करने हेतु विवरण निम्नानुसार प्रेषित किया जा रहा है-

साइट का नाम	जिला/प्रभाग	मोडल अधिकारी का नाम	दूरभाष संख्या	E-मेल	पता
राष्ट्रीय डेटाबेस	गौतमबुद्ध नगर	प्रमोद कुमार	9958108207 सी०जी०डी०- 7839435171	dfonoids@gmail.com	ई-1, सेक्टर-1 नोरका, गौतमबुद्ध नगर-201301, छठ्ठ

अतः अनुरोध है कि कृपया प्रभागीय वनाधिकारी, गौतमबुद्ध नगर वन प्रभाग, गौतमबुद्ध नगर को आन लाइन एकाउन्ट खोलने हेतु सूजर आई० डी० व पासवर्ड निर्गत करने का कष्ट करें।

महनीय,

(संजय श्रीवास्तव)

अपर प्रधान मुख्य वन संरक्षक / प्राधिकृत अधिकारी,  
 छठ्ठ राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्रसंख्या 69 / उत्तरदिनांकित

प्रतिनिधि प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग-4, छठ्ठ शासन, लखनऊ को उपरोक्त संदर्भित पत्र के कम में सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।  
 प्रतिनिधि वन संरक्षक, मेरठ कृता, मेरठ एवं प्रभागीय वनाधिकारी, गौतमबुद्ध नगर वन प्रभाग, गौतमबुद्ध नगर को उपरोक्त संदर्भित पत्र के कम में सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।

(संजय श्रीवास्तव)

अपर प्रधान मुख्य वन संरक्षक / प्राधिकृत अधिकारी,  
 छठ्ठ राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

कार्यालय वन संरक्षक मेरठ कृता मेरठ।  
 पत्रांक 2158 / 147 दिनांक 24/12/2019  
 प्रांतीय प्रभागीय वनाधिकारी गौतमबुद्ध नगर वन प्रभाग  
 गौतमबुद्ध नगर को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।

अप्रेषित

24/12/19

वन सहायक एवं संयुक्त निदेशक  
 सामाजिक अधिकारी, मेरठ कृता